## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).107/2022

AKRITI AGARWAL & ANR.

Petitioner(s)

**VERSUS** 

SUPREME COURT OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date: 11-11-2022 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Prashant Bhushan, Adv.

Ms. Neha Rathi, AOR

Mr. Pranav Sachdeva, Adv. Mr. Jatin Bhardwaj, Adv. Mr. Kamal Kishore, Adv. Mr. Paras Jain, Adv.

For Respondent(s)

## UPON hearing the counsel the Court made the following O R D E R

- The online portal of the Supreme Court for streamlining the responses under the Right to Information Act 2005 is practically ready for being launched.
- 2 In this view of the matter, the grievance of the petitioners has been duly met.
- 3 The petition is accordingly disposed of.
- 4 Pending application, if any, stands disposed of.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (SAROJ KUMARI GAUR) ASSISTANT REGISTRAR